

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1563

ANSWERED ON:15.07.2009

LINKING OF CGHS DISPENSARIES TO STATES CIVIL HOSPITALS

Bheiravdanji Shri Gadhi Mukeshkumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether CGHS dispensaries in the States are proposed to be linked to State`s Civil Hospitals with modern equipment to provide better facilities to CGHS beneficiaries in the States;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c) As per extant instructions, CGHS beneficiaries are permitted to avail treatment in hospitals set up by a State Government/Municipal Body. Wherever CGHS is presently functioning, it refers its beneficiaries to Specialists in Government hospitals (including those set up by State Governments/ Municipal Bodies) for advice about the treatment to be given to the beneficiary.